

## SEL MANUFACTURING COMPANY LIMITED - Under CIRP

### List of Creditors -Provisional

(Version 8 - Amended: Pursuant to the claims received and updated as on 12.08.2020)

Category: Claim by Creditors (Other than Financial creditors and Operational creditors)

Sl. No.	Name of the Creditor	Nature of Debt	Currency	Amount Claimed*	Amount Claimed	Amounts of Claims Admitted (Refer note 1 below)	Remarks
				(in foreign currency)	(in INR)	(in INR)	
1	Income Tax Department, Government of India, Central Circle - 3, Ludhiana	Government Dues	INR	-	2,783,829,266	-	Refer note 1 below
				-	2,783,829,266	-	

Note 1: Claim received from Income Tax Department has not been admitted considering the ITAT Order dated February 28, 2019 ("Order") in relation to the amounts claimed by ITAT, has been settled in favour of SEL Manufacturing Company Limited and the said Order has not been challenged by the Income Tax Department before any appellate court as on date..